

**ADMISSION FORM**  
**DAY CARE CENTRE / CRECHE, HIGH COURT, JHARKHAND**  
(Please fill in this form completely)

Date:

To  
The Registrar General,  
High Court, Jharkhand.

Affix photo of  
child

Respected Sir,

I / We hereby wish to seek an admission for my/our child to the Day Care Centre / Crèche.

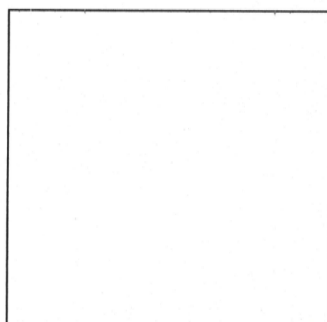
I / We have read the Guidelines / rules & regulations and I / we agree to abide by the same as may be applicable from time to time.

Full Name (Ward / Child) (Beginning with surname) in block letters	:	
Sex	:	Male/Female
DOB (DD/MM/YYYY) & age	:	
Full Name of the Parent / Guardian (Beginning with surname) in block letters	:	
Occupation of each of the Parent/guardian with phone number and address	:	
Email id	:	
Residential Full Address	:	
Office address in case of Advocate / Department details in case staff	:	
Mobile Number	:	
Landline Number	:	

<b>MEDICAL DETAILS OF A WARD / CHILD</b>		
Blood Group		
Allergies		
Health Problem, if any		
Dosage of Medicines, if any		
Doctor / Pediatrician to be contacted in case of emergency :		
Name		
Address		
Telephone / Mobile Number		
Email Id		

I / We have furnished all relevant information with regard to child and have not concealed any material fact relevant for care, nursing or upbringing of the child. That my / our child is not suffering from any contagious/infectious disease and that I/We shall be available within a reasonable time on a call in case of emergency. For any untoward mishap/incident/accident which may occur at the said centre resulting in any injury to my/our child, the ministerial staff attached to the said centre/crèche or the High Court Registry will not be held responsible for the same.

Affix photographs of parent / guardian who will drop and pick the child on each day with copy of identity document such as Adhaar card, PAN Card, EPIC, Driving Licence, Identity card issued by High Court/Advocate's Association.



Signature of Parent/Guardian